

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

SPECIAL LEAVE PETITION (CRIMINAL) DIARY NO(S). 24038/2026

SUBHASH & ANR.

PETITIONER(S)

VERSUS

STATE OF UTTAR PRADESH

RESPONDENT(S)

FOR ADMISSION

(IA No. 145907/2026 - EXEMPTION FROM FILING O.T.

IA No. 145906/2026 - EXEMPTION FROM SURRENDERING WITHIN TIME)

Date : 18-05-2026 This matter was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE K. VINOD CHANDRAN
[IN CHAMBER]

For Petitioner(s): Mr. Sandeepan Pathak, AOR

For Respondent(s):

UPON hearing the counsel the Court made the following
O R D E R

I.A. No. 145906/2026

1. Having heard learned counsel for the petitioners, the petitioners are granted eight weeks' time to surrender only to facilitate posting of the case before the Court.
2. The Registry to list the matter on 24.07.2026, as per Rules.
3. Accordingly, the Interlocutory Application is disposed of.

Signature Not Verified

Digitally signed by
Deepak Gupta
Date: 2026.05.22
16:00:15 IST
Reason: I am the signatory

(ABHINAV KUMAR)
COURT MASTER (SH)

(NIDHI WASON)
ASSISTANT REGISTRAR